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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI

C.P. No. 44/1995

in

C.A. No. 1369/1994

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New Delhi this the 24th Day of February 1995

Hon'ble Mr. Justice S.C. Mathur, Chairman

Hon'ble Mr. P.T. Thiruvengadam, Member (A)

1. All India Central Civil Accounts, JADS' Association (Recognised)
2. Shri N.D. Sharma, JAO, S/o Shri M.P. Sharma, R/o 1151, M.S. Second, Timarpur, Delhi-54.

... Applicants

(By Advocate: Shri V.K. Rao)

Vs.

1. Shri P.P. Chauhan, Chief Secretary, Govt. of N.C.T. of Delhi, 5 Shyam Nath Marg, Delhi.

2. Shri Jagdish Sagar, Secretary, P.W.D., Govt. of N.C.T., Vikas Bhawan, I.T.B., New Delhi.

3. Shri N.K. Sharma, Under Secretary, P.W.D., Govt. of N.C.T., Vikas Bhawan, I.T.B., New Delhi.

4. Shri D.P. Singhal, Executive Engineer, P.W.D. Division No. 19, 9th Floor, MSO Building, ITC, New Delhi.

... Respondents

O R D E R (Oral)

Hon'ble Mr. Justice S.C. Mathur, Chairman

The learned counsel for the applicants does not press this application. Accordingly, the application is dismissed as not pressed.

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(S.C. Mathur)  
Chairman

(P.T. Thiruvengadam)  
Member (A)